

SCHEDULE-II FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]
For the Attention of the Stakeholders of "M/S.SUN BRUSHWARE PVT LTD"

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	M/s. Sun Brushware Pvt. Ltd.,
2.	Date of Incorporation of Corporate Debtor	19.03.2010
3.	Authority under which Corporate Debtor is Incorporated/Registered	ROC, Chennai
4.	Corporate Identity Number/ Limited Liability Identity Number of Corporate Debtor	U36997TN2010PTC075005
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Plot No.12, Madurai Integrated Textile Park Ltd., Thathampatti Village, Vadipatti, Madurai-625218, Tamilnadu.
6.	Date of Closure of Insolvency Resolution Process	26.08.2019
7.	Liquidation Commencement Date of Corporate Debtor	25.11.2019
8.	Name and Registration Number of the insolvency professional Acting as liquidator	V.Duraisamy IBBI/IPA-002/IP-N00609/2018-19/11862
9.	Address and E-mail of the liquidator as Registered with the board	No.22/G, 207, Vishal Villa Apartments, Periyar Nagar, Karur-639002 Karurdurai.samy@gmail.com
10.	Address and E-mail to be use for correspondence with the liquidator	No.397, Precision Plaza, Third Floor, Anna Salai, Teynampet, Chennai-600018 karurdurai.samy@gmail.com, Mob: 99620 59300
11.	Last date for submission of claims	24.12.2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Chennai has ordered the commencement of liquidation of the **M/s.Sun Brushware Pvt Ltd., on 25.11.2019.**

The stakeholders of **M/s.Sun Brushware Pvt Ltd.,** are hereby called upon to submit a proof of their claims, **on or before 24.12.2019,** to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: 30.11.2019

Date : Chennai

Name and Signature of the Liquidator

V.Duraisamy

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